

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3874  
ANSWERED ON 23<sup>RD</sup> MARCH, 2023**

**SHARING OF COST OF LAND ACQUISITION**

**3874. SHRI HIBI EDEN:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether it is a fact that the Government of Kerala has withdrawn its decision to bear 25 per cent cost of land acquisition for National Highway (NH) expansion and if so, the details thereof;**
- (b) whether the Union Government has taken into account the unique economic challenge faced by Kerala in requiring the State to pay the said 25 per cent cost and if so, the details thereof;**
- (c) whether the Government has explored alternative funding models for development of NHs in Kerala, such as increased central funding or private sector participation and if so, the details thereof;**
- (d) whether the Union Government backtracked from its requisition to the Government of Kerala to spend the said 25 per cent cost and if so, the details thereof; and**
- (e) whether Kerala is the only State that spends 25 per cent of land acquisition cost for NH development and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) Government of Kerala has already executed financial participation agreement with NHAI for sharing 25% land acquisition cost for 16 National Highway projects covering a length of 1027 Km in the State. Till date Rs.5519 Crore has already been reimbursed by Government of Kerala to NHAI. However, Government of Kerala has recently requested to exempt the State from sharing of 25% of Land Acquisition Cost for the following 4 upcoming projects under Bharatmala Pariyojana in the State:**

<b>S.No.</b>	<b>Project Stretch</b>
<b>1</b>	<b>6 laning of Walayar –Vadakancherry section of NH-544</b>
<b>2</b>	<b>6 laning of Thrissur - Edapally section of NH-544 (including Ernakullam Bypass)</b>
<b>3</b>	<b>4- laning of Shenkottai-Kollam section of NH-744</b>
<b>4</b>	<b>4 lane Greenfield Highway from Kutta to Kozhikode section (part of Mysuru – Mallapuram section in Kerala &amp; Karnataka)</b>

**(b)to(e) Kerala is not the only State sharing the cost of land for National Highway development projects. Land acquisition costs for Green field bypasses and other identified development projects on National Highways wherever agreed to by the State Government are being shared by the respective State Governments including the State Government of Kerala. The sharing of land cost is being done as per the financial participation agreement/undertakings furnished by the concerned State Government.**

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